Annexure-II

Name of the corporate debtor: AL SUDERSHAN CONSTRUCTION COMPANY LIMITED; Date of commencement of Liquidation: 28-08-2023; List of creditors as on: 15-11-2024 List of Un-Secured Financial Creditors

(Amount in ₹)

S No	Name of the Creditor	Identificat ion No.	Details of claim received		Details of claim admitted								Amount	Amount of any	Amount	Amount	Damada
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)	% voting share in CoC, if Applicable	of contingent claim	mutual dues, that may be set-off	of claim under verification	not	Remarks if any
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KALVAKOLANU MURALI KRISHNA PRASAD

Liquidator,

M/s. AL SUDERSHAN CONSTRUCTION COMPANY LIMITED (In Liquidation)
Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

